

the Communist Party of India, protesting against the reservation of election symbol "Hammer and Sickle with a Star" to the left Communist Party of India; and

(b) if so, Government's reaction thereto?

**The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao):** (a) Yes, Sir.

(b) After careful consideration, the Election Commission informed Shri Dange its inability to cancel or modify its decision to allot the election symbol, "Hammer and Sickle with a Star", to the Communist Party of India (Marxist).

### सामुदायिक विकास खंड

2646. { श्री म० सा० त्रिवेदी :  
श्री स० खं० सामन्त :  
श्री यशपाल सिंह :

क्या सामुदायिक विकास तथा सहकार मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में (राज्यवार) कितने उपरान्त-अवस्था-2 विकास खंड ऐसे हैं जिनमें विकास का काम पूरा हो चुका है ;

(ख) ऐसे खंडों में अब विकास के क्या कार्य हो रहे हैं और उन्हें पिछले वर्षों की अपेक्षा अब कितने प्रतिशत धनराशि केन्द्र सरकार द्वारा दी जाती है ;

(ग) ऐसे विकास खंडों में से कितने खंड ऐसे हैं जिनमें वांछनीय परिणाम अभी तक प्राप्त नहीं हो सके हैं ; और

(घ) उपयुक्त भाग (ग) में जिन विकास खंडों का जिक्र है क्या उनमें सघन विकास कार्य पुनः चालू करने की सरकार की कोई योजना है; यदि हाँ, तो उसका ब्योरा क्या है और वह कब से चालू होगी ?

सामुदायिक विकास और सहकार मंत्रालय में उपसंत्री ( 1 ब० सु० मूर्ति ) :  
(क) से (घ), उपरान्त-अवस्था-2 खंडों की संख्या की राज्यवार स्थिति नीचे दी गई है :—

1. आन्ध्र प्रदेश	73
2. असम	27
3. बिहार	37
4. गुजरात	28
5. जम्मू तथा काश्मीर	2
6. केरल	18
7. मध्य प्रदेश	59
8. मद्रास	62
9. महाराष्ट्र	52
10. मंसूर	29 $\frac{1}{2}$
11. उड़ीसा	23
12. पंजाब	41
13. राजस्थान	38
14. उत्तर प्रदेश	63
15. पश्चिमी बंगाल	30
16. नागालैण्ड	3
17. दिल्ली	3
18. हिमाचल प्रदेश	7
19. मनीपुर	1
20. त्रिपुरा	2
21. नेफा	2

600 $\frac{1}{2}$

चूँकि सामुदायिक विकास स्कीमेटिक बजट केवल अवस्था-1 तथा अवस्था-2 खंडों के लिए ही होता है, अतः मंत्रालय द्वारा उपरान्त अवस्था-2 खंडों के लिए कोई केन्द्रीय सहायता नहीं दी जाती है। तथापि राज्य सरकारों से निवेदन किया गया है कि वे समस्त धनराशि खंड एजेन्सी के माध्यम से मुलभ करें और खंड स्तर पर कार्यान्वित की जा सकने योग्य विभिन्न विभागों

की योजनाओं को भी उसी के माध्यम से चलायें ताकि उपरांत अवस्था-2 खंडों में विकास की जो गति लाई जा चुकी है उसे बनाया रखा जा सके।

कार्यक्रम मूल्यांकन संगठन उपरांत अवस्था-2 खंडों में विकास के प्रभाव का व्यापक सर्वेक्षण कर रहा है।

#### Jute and Lac Research Centres

2647. { Shri Subodh Hansda:  
Shri Daljit Singh:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to shift two Regional Research Centres of Eastern India, one of jute and other of lac, to some other places from West Bengal;

(b) if so, the reasons therefor; and

(c) how Government propose to provide employment to the existing staff of these Centres?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) The Indian Lac Research Institute is at present situated at Namkum (Ranchi) in Bihar State. The Jute Agricultural Research Institute and the Technological Research Laboratories (Jute) are, however, stationed at Barrackpore and Tollygung (West Bengal). There is no proposal to shift these Institutions from their existing places.

(b) and (c). Do not arise.

#### Tea Gardens

2648. { Shri S. C. Samanta:  
Shri M. L. Dwivedi:  
Shri Subodh Hansda:  
Shri B. K. Das:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the fertilizer quota allotted to tea gardens during the last five years was sufficient and was duly utilised;

(b) whether there was any change in the distribution agency;

(c) whether it is a fact that some selected agencies could not lift their quotas;

(d) if so, how these quotas were distributed later; and

(e) whether any agencies were invited to take the responsibility?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): (a) Fertiliser quotas are allotted by this Ministry in favour of distributors for tea gardens in the North East India. In the case of tea gardens in South India allocation of fertilisers is made in favour of the United Planter's Association of South India who sub-allot it amongst the approved distributors. The fertiliser quotas allotted to the distributors in the North East India as well as to United Planter's Association of South India during the last five years were adequate to meet the requirements of tea gardens. The quantities lifted by the distributors of North East India and the approved distributors of U.P.A.S. were duly utilised to meet the requirements of the tea gardens.

(b) Yes, the total number of distributors in the North East India was reduced from 29 to 22.

(c) Yes.

(d) The quotas which were not lifted by the distributors of North East India within the prescribed time limit were treated as lapsed. During 1964-65 a quantity of 1733 tonnes which was not lifted by some distributors was re-allotted to others.

(e) No.